(b) whether the amounts allocated have been duly utilised upto now; if not, what are the shortfalls and the reasons for hte same?

THE MINISTER OF HEALTH (DR. SUSHILA. NAYAR): (a) and (b) A statement showing the Statewise Central allocations for the Third Plan, the amount provided for the period ending March, 1965 and the estimated expenditure for this period is laid on the Table of the Sabha.

The expenditure in the earlier years of the Plan is normally at a lower rate than in the final years. Consequently the expenditure in the last two years of the Plan are expected to be at a much higher rate. Besides, the Family Planning programme was re-organised in October, 1963. The State Governments are adopting the reorganised programme, but have not done so fully in all cases. It is expected that they will all do it during the last year of the Third Five Year Plan.

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STATEMENT				
Central Atlocation for Family	Planning	Programme for the	• Third Plan	

		(Rs. in lakits)	
Sr. States No.	Central Allocations for the Third Plan	Central Allocation for the period ending March, 1965	Estimated Expenditure ⁴ for the period en- ding March, 1965
I. Andhra Pradesh	94+89	58-38	48-71
2. Assam	37.65	23.36	27.84
3. Billar A. A. A. A. A. A. B. M. O. S. A.	77-90	37.10	22.96
4. Gujarat Reference Annual	62 10	38-68	25-16
5. Jammu & Kashinin	23 34	₹L+41	8.68
6. Kerala	50.79	34 - 92	27 84
7. Madhya Pradesh	115-34	73 - 51	55-14
8. Madras	75.76	45.40	51 · 13
9. Maharashtra	113-25	72 81	78-79
10, Mysore	67.68	42.34	37-51
1. Orissa	58.80	37.06	25.46
2. Punjab	113.90	90+24	29 55
13. Rajasthan	66-24	41.93	44 • 50
14. Uttar Pradesh	165-06	91-31	123-66
15. West Bengal	76-48	45-73	35.40
TOTAL	1199-18	774 · 18	642-33

*The above expenditure does not include the expenditure incurred by the States out of their own resources, expenditure directly by the Centre, other Ministries of the Government of India, I.C.M.R., D.A.V.P., and aid given by Foreign Agencies. The total expenditure so far incurred on the Family Planning Programme yearwise is estimated to be as under:---

(Rupees in lakhs)

Year		Total expenditure		
1961-62	••			138-35
1962-63	••			268 - 46
1963-64	់ អេហូរហ	μ.	14040	397-32
1964-65				605-02
			(e	sti mated)
:	Тота	Ł		1409.15

ORAL CONTRACEPTIVES

"397. SHRI RAM SINGH: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to the opinion expressed by a leading medical scientist (*Hindustan Times* dated the 1st February, 1965) that on clinical tests it has been found that oral contraceptives are injurious to health; and

to Questions 2856

(b) if so, what check Government are exercising to ensure that the oral contraceptives now being sold in the market are free from danger?

THE MINISTER OF HEALTH (DR. SUSHILYA NAYAR): (a) Yes, Sir.

(b) Oral progestins are not being allowed to be sold in market as drugs for control of conception. Some synthetic progestines are allowed only for clinical testing as oral contraceptives. In view of the available evidence of effectiveness of these drugs for disturbances of menstruation, sterility and other gynaecologic purposes for which their use is for short duration their sale for therapeutic purposes only on medical prescription is permitted. The Drugs Controller of India is imposing the necessary restrictions and precautions while permit-ing the sale of these products. The sale of these drugs for control of conception is not yet allowed in India.

"PRODUCTION IN INDUSTRIAL CONCERNS

*285. SHRI M. C. SHAH: Will the Minister of FINANCE be pleased to state:

(a) whether any assessment has been made as to how many industrial concerns under the Government of India work to their full capacity;

(b) whether it is also a fact that most of such concerns, do not and cannot work to their full capacity; and

(c) if so, the reasons therefor?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) to (c) The information is being collected and will be placed on the Table of the House when ready.

DEMOLITION OF EASTERN AND WESTERN COURTS, NEW DELHI

*398. SHRI P. ABHRAHAM: Will the Minister of WORKS AND HOUSING be pleased to state:

"Transferred from the 4th March, 1965

(a) whether Government propose to demolish Eastern Court and Western Court in New Delhi; and

(b) if so, for what purpose?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) and (b) Some suggestions have been made in this connection, but no decision has been taken.

*399. [Transferred to the 19//; March, 1965.]

COORDINATED RAIL-ROAD TRANSPORT SYSTEM

*4P0, SHRI §, C. DEB: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission is seriously pressing for more coordinated and efficient road and rail transport system in the country; and

(b) if so, what action is being taken in that direction?

THE MINISTER OF PLANNING (SHRT B. R. BHAGAT): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

The broad approach being followed in the formulation of transport development programmes in the Fourth Plan is that various transport services should be developed as integral parts of a composite transport network and operated so as to ensure that each form of transport is put to the maximum advantage from the point of view of the economy as a whole. An attempt is being made to prepare a transport plan in broad outline for the period ending 1975-76 and in detail for the period of the Fourth Plan. With a view to drawing up the long-term transport plan which takes an integrated view of railway and road transport and other transport services, a systematic programme of technical and economic studies has been initiated in the Planning Commission, the Ministries of Railways and Transport and the States. These studies include assessment of transport requirements of bulk commodities and